

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 99 OF 2020

IN

WRIT PETITION NO. 1076 OF 2016

Goa Mining Association & anr.

..... Applicants

*V e r s u s*

Union of India & Ors.

..... Respondents

Mr. S. S. Kantak, Senior Advocate with Mr. A. Gosavi, Advocate for the Applicants.

Ms. Asha Desai, Senior Standing Counsel for the Respondent nos.1, 2 and 3.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 20<sup>th</sup> August, 2020

P.C.

1. This matter is now posted on 24.08.2020 in order to enable Ms. Desai, the learned Counsel for the respondent nos.1, 2 and 3, to obtain instructions as to whether there are any objections to this Bench taking up this matter.

2. Stand over to 24<sup>th</sup> August, 2020.

M. S. JAWALKAR

M. S. SONAK, J.

arp/\*